

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/5424/2026 BLAPL/1850/2026	GAGAN BIHARI SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000042/2025
2	D-BLAPL/5460/2026 BLAPL/1851/2026	KAILASH SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /5 /2026 SPECIAL JUDGE (POCSO), BALASORE(ODISHA) Spl/0000010/2026
3	D-BLAPL/5464/2026 BLAPL/1852/2026	KANHU CHARAN JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /9 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000060/2026
4	D-BLAPL/5467/2026 BLAPL/1853/2026	PANAMANI HEMBRAM VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /138 /2024 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000066/2024
5	D-BLAPL/5469/2026 BLAPL/1854/2026	LITU @ BHARAT BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARANGA /38 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000095/2026
6	D-BLAPL/5382/2026 BLAPL/1855/2026	MANTREE NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000060/2025
7	D-BLAPL/5471/2026 BLAPL/1856/2026	JANAKI BALLABHA BHUYAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /540 /2023 A.D.J.,KODALA(Ganjam) ST/0000055/2024
8	D-BLAPL/5412/2026 BLAPL/1857/2026	NARESH KUMAR BEHERA @ SANJAY BEHERA VS STATE OF ODISHA	ANKITA PATI VS	GORUMOHISANI /41 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BALASORE Spl/0000049/2026
9	D-BLAPL/5476/2026 BLAPL/1858/2026	BUDDHADEV BISWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	PATNAGARH /139 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000521/2022
10	D-BLAPL/5417/2026 BLAPL/1859/2026	ROHIT BEHERA @ SIBU @ SIBA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /607 /2025 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000007/2026
11	D-BLAPL/5422/2026 BLAPL/1860/2026	RAHUL PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /445 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000895/2025

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12	D-BLAPL/5478/2026 BLAPL/1861/2026	SANJAYA TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /310 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001337/2024
13	D-BLAPL/5479/2026 BLAPL/1862/2026	JUNASH NAYAK @ JUNASH @ MUNA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SURADA /327 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000067/2025
14	D-BLAPL/5486/2026 BLAPL/1863/2026	MD. LATIFUR REHMAN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /49 /2019 A.D.J.,JEYPORE(Koraput) CT/0000055/2019
15	D-BLAPL/5152/2026 BLAPL/1864/2026	GADHIA @ SUSHANTA PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /379 /2025 S.D.J.M.,KHURDA(Khordha) GR/0001179/2025
16	D-BLAPL/5488/2026 BLAPL/1865/2026	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000187/2023
17	D-BLAPL/5322/2026 BLAPL/1866/2026	FRANCHIS TOPPO @ FRANSIS TOPPO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DEOGARH /594 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000014/2025
18	D-BLAPL/5482/2026 BLAPL/1867/2026	BALARAM NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SURADA /327 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000067/2025
19	D-BLAPL/1817/2026 BLAPL/1868/2026	BISWAJIT NAYAK @ BABU VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000407/2025
20	D-BLAPL/4322/2026 BLAPL/1869/2026	BIKRAM NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /3 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000004/2026
21	D-BLAPL/5489/2026 BLAPL/1870/2026	BUDURAM KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /55 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000067/2022
22	D-BLAPL/5049/2026 BLAPL/1871/2026	POLU @ SUBIR MAHATO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KEONJHAR SADAR /62 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000003/2025
23	D-BLAPL/5153/2026	NABODAY KANHAR @ NANODAYA KANHAR	KARTIK CHANDRA TRIPATHY	/ /0

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	BLAPL/1872/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/000005/2026
24	D-BLAPL/5131/2026 BLAPL/1873/2026	KARAN KULDIP VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	KORAPUT TOWN /26 /2026 S.D.J.M.,KORAPUT(Koraput) GR/000081/2026
25	D-BLAPL/5425/2026 BLAPL/1874/2026	SARBANAM SABAT VS STATE OF ODISHA (EOW)	SASWATA PATNAIK VS	EOW,BHUBANESWAR /2 /2026 PRESIDING OFFICER, DESIGNATED CO CT/000002/2026
26	D-BLAPL/5511/2026 BLAPL/1875/2026	DURGA SANKAR PATTNAIK @ BHIKARI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /686 /2024 A.D.J.,ANGUL(Anugul) CT/000017/2026
27	D-BLAPL/5512/2026 BLAPL/1876/2026	SAIRAM BHATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /40 /2026 J.M.F.C.,RAYAGADA(Rayagada) GR/000019/2026
28	D-BLAPL/5514/2026 BLAPL/1877/2026	SUDHIR SAHU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL TOWN /216 /2025 A.D.J.,ANGUL(Anugul) CT/000044/2025
29	D-BLAPL/5211/2026 BLAPL/1878/2026	MAHENDRA PATRA VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /12 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/000026/2025
30	D-BLAPL/5495/2026 BLAPL/1879/2026	CHITRASEN PARIDA VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	KODALA /86 /2012 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ga GR/0000202/2012
31	D-BLAPL/5502/2026 BLAPL/1880/2026	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B CT/000004/2025
32	D-BLAPL/5524/2026 BLAPL/1881/2026	SANJAYA MOHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /323 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000096/2025
33	D-BLAPL/5541/2026 BLAPL/1882/2026	BANAMALI MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025
34	D-BLAPL/5528/2026 BLAPL/1883/2026	U.SHAGAR DORA VS	BISWA RANJAN DAS VS	/ /0 A.D.J.,KODALA(Ganjam)

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35	D-BLAPL/5531/2026 BLAPL/1884/2026	STATE OF ODISHA AJIBA DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	2(A)CC/0000005/2025 BRAHMAGIRI /376 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0000447/2025
36	D-BLAPL/5532/2026 BLAPL/1885/2026	CHITRA MAHANANDA @ BAG VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /2 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0000010/2026
37	D-BLAPL/5542/2026 BLAPL/1886/2026	KESWAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025
38	D-BLAPL/5544/2026 BLAPL/1887/2026	KALIA MALLIC @ KALIA MALLICK @ CHAITANYA MALLIK @ CHAITANYA MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025
39	D-BLAPL/5466/2026 BLAPL/1888/2026	ASHOK KUMAR ROUL @ BABULA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	KARANJIA /356 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000119/2025
40	D-BLAPL/5545/2026 BLAPL/1889/2026	MOHAN MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025
41	D-BLAPL/5546/2026 BLAPL/1890/2026	DAMODAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025
42	D-BLAPL/5548/2026 BLAPL/1891/2026	CHAITANYA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025
43	D-BLAPL/5549/2026 BLAPL/1892/2026	SANTOSH MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025
44	D-BLAPL/5540/2026 BLAPL/1893/2026	SANKAR MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025
45	D-BLAPL/5551/2026 BLAPL/1894/2026	LACHAMAN MALIK @ LACHAMAN MALLICK @ LAXMAN MALLICK @ LACHAMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /118 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000091/2025

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46	D-BLAPL/5553/2026 BLAPL/1895/2026	PRADEEP BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /28 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000003/2026
47	D-BLAPL/5554/2026 BLAPL/1896/2026	MITALI SAMANTASINGHAR VS STATE OF ODISHA	ASHUTOSH MISHRA VS	KHURDA MODEL /409 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000085/2024
48	D-BLAPL/5526/2026 BLAPL/1897/2026	GOBINDA CHANDRA JENA VS STATE OF ODISHA	SONALI ROUT VS	SATYABADI /385 /2025 J.M.F.C. (II), PURI(Puri) GR/0000937/2025
49	D-BLAPL/5555/2026 BLAPL/1898/2026	SURYAKANTA MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000029/2026
50	D-BLAPL/5313/2026 BLAPL/1899/2026	PAHALBAN KEVAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000003/2026
51	D-BLAPL/5518/2026 BLAPL/1900/2026	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	KARUNAKAR GAYA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
52	D-BLAPL/5603/2026 BLAPL/1901/2026	CHANDAN KUMAR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADAGODA P.S. /26 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000037/2026
53	D-BLAPL/5604/2026 BLAPL/1902/2026	SRIKANTA PRADHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /482 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000630/2025
54	D-BLAPL/5610/2026 BLAPL/1903/2026	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PULAKESH MOHANTY VS	JATNI P.S. /327 /2025 J.M.F.C.,JATNI(Khordha) GR/0000568/2025
55	D-CMP/6153/2026 CMP/359/2026	KHETRABASI BISWAL VS KUNTI BISWAL	SUKANTA KUMAR NAYAK VS	// ADDL CIVIL JUDGE (SD), BHADRAK(Bhadrak) CS/0000350/2015
56	D-CMP/7513/2026 CMP/360/2026	SUNDARGARH INDUSTRIAL MAZDOOR UNION,SUNDARGARH VS M/S. RHI MAGNESITA INDIA REFRACTORIES LTD.,TAMILNADU	PRADEEP KUMAR DAS VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000013/2025
57	D-CMP/7852/2026	RAJIB LOCHAN MOHANTY	PBABHU PRASANNA BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/361/2026	VS KAMAL LOCHAN MOHANTY	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000927/2017
58	D-CMP/8024/2026 CMP/362/2026	MAYFAIR HOTELS AND RESORTS LTD., BHUBANESWAR VS KOLKATA UNIQUE HOSPITALITY LLP, SUNDERGARH	SITANSHU MOHAN DWIBEDY VS	// SR CIVIL JUDGE (COMMERCIAL COUR IA/0000001/2025
59	D-CMP/7524/2026 CMP/363/2026	PRAVEEN CHANDRA BHANJDEO VS RAJRAJESHWAR PRASAD SINGH	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000291/2023
60	D-CMP/7519/2026 CMP/364/2026	PRAVEEN CHANDRA BHANJDEO VS RAJRJESHWAR PRASAD SINGH CHANDEL	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000291/2023
61	D-CONTC/54985/2025 CONTC/1169/2026	RADHASHYAM PANDA VS V. KEERTHI VASAN, COLLECTOR CUM CHAIRMAN SS,GANJAM	ADV VS	// () //
62	D-CONTC/3610/2026 CONTC/1170/2026	PADMANAV DASH VS PROF. DIPAK KUMAR SAHOO, VICE CHANCELLOR, V.S.S.U.T, BURLA, SAMBALPUR	ADV. VS	// () //
63	D-CONTC/5759/2026 CONTC/1171/2026	HARAPRASAD PANDA VS PRANGYAN PARAMITA, TAHASILDAR, OUPADA	ADV VS	// () //
64	D-CONTC/6037/2026 CONTC/1172/2026	SANTOSH KUMAR SAHOO VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// () //
65	D-CONTC/6234/2026 CONTC/1173/2026	JITENDRA KUMAR RANA VS SATYAJIT MOHANTY,IPS, COMMANDANT GENERAL HOME GUARD, ODISHA	ADV VS	// () //
66	D-CONTC/6379/2026 CONTC/1174/2026	KIRTI CHANDRA PALAI VS ARAVIND AGRAWAL,IAS	SUBHADUTTA ROUSTRAY VS	// () //
67	D-CONTC/6528/2026 CONTC/1175/2026	MADHABANANDA SAHU VS SIDDHARTHA KUMAR BEHERA, OAS, TAHASILDAR, RASULPUR, JAJPUR	ADV. VS	// () //
68	D-CONTC/6543/2026 CONTC/1176/2026	TUKUNI SETHY VS	ADV. VS	// ()

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		KESHAB MEHER, OES, D.E.O., JAGATSINGHPUR		//
69	D-CONTC/6623/2026 CONTC/1177/2026	RAHASH KUMAR BEHERA VS USHA PADHEE, IAS	ADV. VS	// 0 //
70	D-CONTC/6637/2026 CONTC/1178/2026	KESHAB CHANDRA SAHOO VS SONAMIKA RAY, D.E.O, KHORDHA	ADV. VS	// 0 //
71	D-CONTC/6654/2026 CONTC/1179/2026	SURAMA MOHANTY VS ASWATHY S., IAS	ADV. VS	// 0 //
72	D-CONTC/7271/2026 CONTC/1180/2026	AMAR MAJHI VS JAGABANDHU SAHOO, D.E.O., BHADRAK	AMBUJA BANDHU PARIDA VS	// 0 //
73	D-CONTC/7650/2026 CONTC/1181/2026	DILLIP KUMAR PRADHAN VS ARAVIND AGARWAL, IAS	ADV VS	// 0 //
74	D-CONTC/6680/2026 CONTC/1182/2026	MANJULATA PRADHAN VS USHA PADHEE, PRINCIPAL SEC., HOUSING AND URBAN DEVL P., BHUBANESWAR	SMITA RANJAN PATNAIK VS	// 0 //
75	D-CONTC/6691/2026 CONTC/1183/2026	RAMESH KUMAR SAHOO VS LOPAMUDRA NAYAK, BLOCK DEVELOPMENT OFFICER, SALIPUR	ADV VS	// 0 //
76	D-CONTC/6922/2026 CONTC/1184/2026	MANAGING COMMITTEE, MARKONA UCHHA BALIKA BIDYALAYA, BALASORE VS DR. N. THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
77	D-CONTC/7767/2026 CONTC/1185/2026	PRADEEP KUMAR PRAHARAJ VS ER. MANOJ KUMAR MAHANANDA, CHIEF CONSTRUCTION ENGINEER, KHURDA	ADV. VS	// 0 //
78	D-CONTC/7051/2026 CONTC/1186/2026	M/S SAI CHEMICALS, GANJAM VS DHANURJAY MAJHI, DIVISIONAL HEAD, IDCO INDUSTRIAL ESTATE, BERHAMPUR	MOHIT AGARWAL VS	// 0 //
79	D-CONTC/6310/2026 CONTC/1187/2026	RAMA KRISHNA BASTIA VS ANU GARG, CHIEF SECRETARY OF ODISHA	MANORANJAN MUDULI VS	// 0 //

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80	D-CONTC/6697/2026 CONTC/1188/2026	GADADHAR NAYAK VS SUBHA SARMA, IAS	ADV. VS	// () //
81	D-CONTC/6930/2026 CONTC/1189/2026	SENIOR JOURNALISTS ASSOCIATION, ODISHA (SJA), JAGATSINGHPUR VS HEMANTA SHARMA, ADDITIONAL CHIEF SECRETARY, INFORMATION PUBLIC RELATIONS DEPT, BHUBANESWAR, KHURDHA	PRATYUSHA NAIDU VS	// () //
82	D-CONTC/6947/2026 CONTC/1190/2026	GOURI KUMAR DAS VS SHUBHA SARMA, IAS	ADV. VS	// () //
83	D-CONTC/6951/2026 CONTC/1191/2026	GANGADHAR SAHOO VS SHUBHA SARMA, IAS	ADV. VS	// () //
84	D-CONTC/6949/2026 CONTC/1192/2026	CHITARANJAN NAYAK VS SHUBHA SARMA, IAS	ADV. VS	// () //
85	D-CONTC/7746/2026 CONTC/1193/2026	SATYENDRA NARAYAN DAS VS DR. PRASHANTA KUMAR HOTA, CHIEF DISTRICT AND PUBLIC HEALTH OFFICER, CUTTACK	SUBHAJEET SAHU VS	// () //
86	D-CONTC/6441/2026 CONTC/1194/2026	BHASKAR CHANDRA UPADHAYA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
87	D-CRLA/5000/2026 CRLA/213/2026	PADMALAVA BEHERA VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	BHARATPUR PS /183 /2022 2ND A.D.J.-CUM-SPL. JUDGE, BHUBANESWAR CT/0000279/2022
88	D-CRLA/5061/2026 CRLA/214/2026	BHAGIRATHI JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NANDIPADA /88 /2021 A.D.J., ANANDAPUR (Kendujhar) ST/0000034/2022
89	D-CRLA/5214/2026 CRLA/215/2026	BISWANATH KADRAKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BISSAMCUTTACK /30 /2021 ASST. SESSIONS JUDGE, BISSAMCUTTACK CT/0000007/2021
90	D-CRLA/5270/2026 CRLA/216/2026	DHRUBA CHARAN MAJHI VS STATE OF ODISHA (VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /40 /2015 SPECIAL JUDGE (VIGILANCE), PHULBAHAR GR/0000016/2015
91	D-CRLA/4558/2026	KANHUA @ KHIROD KUMAR SAHOO	CHEERA RANJAN SATAPATHY	SALIPUR /87 /2021

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	CRLA/217/2026	VS STATE OF ODISHA	VS	AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000060/2021
92	D-CRLA/5324/2026 CRLA/218/2026	DAMBURU SETHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DIGAPAHANDI /9 /2016 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000032/2020
93	D-CRLMA/3793/2026 CRLMA/34/2026	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	// SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000020/2011
94	D-CRLMC/5411/2026 CRLMC/628/2026	GAJENDRA MALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	MARINE CHUDAMANI /16 /2019 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra) Spl/0000028/2019
95	D-CRLMC/5156/2026 CRLMC/629/2026	SAROJ@SAROJ KUMAR LENKA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /44 /2019 ASST. SESSIONS JUDGE,BANPUR(Khord ST/0000013/2020
96	D-CRLMC/5444/2026 CRLMC/630/2026	PRAVASINI NAYAK VS HIMANSU SEKHAR NAYAK	RANJIT MOHANTY VS	//0 J.M.F.C.,LAXMIPUR(Koraput) ICC/0000004/2016
97	D-CRLMC/5280/2026 CRLMC/631/2026	RABI PARIDA @ TUNGA VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /77 /2022 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000072/2022
98	D-CRLMC/5485/2026 CRLMC/632/2026	TUNA SETHI@SETHY@TINGIRI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /32 /2016 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000242/2016
99	D-CRLMC/5386/2026 CRLMC/633/2026	ROHIT KUNDU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	RAMBHA (KHALLIKOTE) /362 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001011/2025
100	D-CRLMC/5899/2026 CRLMC/634/2026	AMIT KUMAR DUTTA VS STATE OF ODISHA	SIDHANT DWIBEDI VS	BADAMBADI /49 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000102/2026
101	D-CRLMC/5582/2026 CRLMC/635/2026	ANTARYAMI BEHERA VS STATE OF ODISHA	NIRANJAN BEHERA VS	BADABAZAR /121 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000404/2025
102	D-CRLMC/36160/2025 CRLMC/636/2026	KASI NAIDU VS	TUKUNA KUMAR MISHRA VS	POTTANGI /36 /2017 S.D.J.M.,KORAPUT(Koraput)

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103	D-CRLMC/4191/2026 CRLMC/637/2026	STATE OF ODISHA TIKI@JYOTIRANJAN ROUT VS	CHITTA RANJAN SAHU VS	GR/0000385/2017 BARAMBA /31 /2007 J.M.F.C.,BARAMBA(Cuttack) GR/0000031/2007
104	D-CRLMC/5067/2026 CRLMC/638/2026	STATE OF ODISHA SHRABANA SAHU VS	BAIJAYANTI MOHANTY VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000027/2025
105	D-CRLMC/952/2026 CRLMC/639/2026	STATE OF ODISHA SUSHIL KUMAR PANDA VS	TUKUNA KUMAR MISHRA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rajnagar) MIS.CASE/0000082/2022
106	D-CRLMC/2353/2026 CRLMC/640/2026	SANJUKTA KUMARI RATH PRAMOD KUMAR SAHOO VS	SIDHARTH SANKAR MOHAPATRA VS	CHAULIAGANJA /373 /2020 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001236/2020
107	D-CRLMP/4823/2026 CRLMP/248/2026	STATE OF ODISHA BIJAY KUMAR BEZ VS	RAGHUNATH SINGH VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASORE CRREV/0000028/2025
108	D-CRLMP/5508/2026 CRLMP/249/2026	STATE OF ODISHA SONALI MOHAPATRA VS	PRAMOD CHANDRA SEJPADA VS	/ /0 () //
109	D-CRLMP/5550/2026 CRLMP/250/2026	STATE OF ODISHA SANTOSH CHANDRA DEO VS	ARUN KUMAR ACHARYA VS	/ /0 () //
110	D-CRLMP/4419/2026 CRLMP/251/2026	STATE OF ODISHA INFORMANT/VICTIM VS	PRADEEP KUMAR KHUNTIA VS	NIKIRAI /121 /2025 () //
111	D-CRLMP/4924/2026 CRLMP/252/2026	STATE OF ODISHA NASIRUDDIN KHAN VS	SK. ZAFARULLA VS	PURUNABAZAR /96 /2023 () //
112	D-CRLMP/5217/2026 CRLMP/253/2026	STATE OF ODISHA BHARATI MOHAPATRA VS	ANIMA KUMARI DEI VS	/ /0 () //
113	D-CRLMP/3430/2026 CRLMP/254/2026	STATE OF ODISHA SUSIL KUMAR BISWAL VS PUSPITA ROUT	SARADA PRASAD DASH VS	/ /0 JUDGE FAMILY COURT, BARIPADA(Ma Ctp/0000038/2025

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114	D-CRLMP/4602/2026 CRLMP/255/2026	SUDARSHANA BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	SATYABADI /18 /2026 () //
115	D-CRLMP/28984/2025 CRLMP/256/2026	AMBIKA PRASAD NAYAK VS SECRETARY IN THE DEPARTMENT OF HOME, GOVERNMENT OF ODISHA,BHUBANESWAR	GOPAL KRUSHNA MOHANTY VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000108/2023
116	D-CRLREV/4928/2026 CRLREV/162/2026	SAROJ KUMAR NANDA VS STATE OF ODISHA	JYOTIRANJAN DEO VS	// 2ND A.D.J., BALANGIR(Balangir) CRA/0000013/2016
117	D-CRLREV/5503/2026 CRLREV/163/2026	ALLA SATYANARAYAN VS STATE OF ORISSA	AMITAV TRIPATHY VS	BINIKA /123 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000082/2021
118	D-EXP/2204/2026 EXP/14/2026	PUSPA MANJARI PANDA VS ARVIND AGRAWAL, IAS	DR.PURUSOTTAM CHULI VS	// () //
119	D-GUAP/7282/2026 GUAP/3/2026	NIRUPAMA SUNA VS ROHITASWA MALIK	AKSHAYA KUMAR SAHOO VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) CP/0000009/2025
120	D-JCRLA/5888/2026 JCRLA/70/2026	PRAMOD KUMAR RATH VS STATE OF ODISHA	ADV. VS	KODALA /16 /2020 A.D.J.,KHALLIKOTE(Ganjam) ST/0000026/2020
121	D-JCRLA/5891/2026 JCRLA/71/2026	GANESH SHAH VS STATE OF ODISHA	ADV. VS	SPL.TASK FORCE /15 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR TR/0000246/2022
122	D-JCRLA/5892/2026 JCRLA/72/2026	KANHA@NANDA KISHORE OJHA VS STATE OF ODISHA	ADV. VS	CAPITAL P.S. /97 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR CT/0000157/2024
123	D-JCRLA/5893/2026 JCRLA/73/2026	DHANESWAR MURMU VS STATE OF ODISHA	ADV. VS	SARAT /30 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BALANGIR Spl/0000046/2025
124	D-JCRLA/5894/2026 JCRLA/74/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	ITAMATI /17 /2021 A.D.J.,NAYAGARH(Nayagarh) ST/0000080/2021
125	D-JCRLA/5895/2026	RABINSON@RABIN GUDIA	ADV.	KUTRA /70 /2019

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	JCRLA/75/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000076/2019
126	D-MACA/954/2026 MACA/199/2026	RATAN KUMAR SINHA VS AJAY KUMAR BEHERA	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000263/2017
127	D-MACA/5714/2026 MACA/200/2026	KALYANI PRADHAN VS BRUNDABAN PARIJA	KAPILA CHARAN NAYAK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000079/2017
128	D-MACA/5644/2026 MACA/201/2026	D.M.,THE NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS PRASANTA MISHRA @ PRASANTA KUMAR MISHRA	SATYA SUNDAR KANUNGO VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000101/2021
129	D-MACA/7302/2026 MACA/202/2026	AUTHORIZED SIGNATORY, M/S NEW INDIA ASSURANCE CO. LTD.,ANGUL VS CHANDRAKANTI SAMAL	SUBRAT SATPATHY VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000094/2018
130	D-MACA/7255/2026 MACA/203/2026	SANTOSH KUMAR SAHU VS SUBASH CHANDRA BHOI	AKSHAYA KUMAR SAHOO VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000084/2017
131	D-MATA/6710/2026 MATA/67/2026	ABHILASH KUMAR BOHIDAR VS SOUMYA CHHOTRAY	DEEPALI MAHAPATRA VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) CP/0000064/2024
132	D-MATA/7141/2026 MATA/68/2026	SATYA NARAYAN SARANGI VS MITALI PATI	LINGARAJ SARANGI VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000866/2024
133	D-MSA/7718/2026 MSA/16/2026	SUREKHA BUILDERS AND DEVELOPERS PVT. LTD.,BHUBANESWAR VS SUREKHA VILLA RESIDENCY WELFARE ASSOCIATION,BHUBANESWAR	LALIT KUMAR MAHARANA VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000055/2025
134	D-OTAPL/7599/2026 OTAPL/6/2026	COMMISSIONER OF CENTRAL GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONER OF CENTRAL EXCISE, VS M/S KALINGA COMMERCIAL CORPORATION LIMITED,KHURDHA	SSIONER SUJAN KUMAR ROY CHAUDHURY,SR.S.C VS	// ()
135	D-OTAPL/7606/2026 OTAPL/7/2026	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR,KHURDA) VS M/S. INDRANI PATNAIK	SUJAN KUMAR ROY CHAUDHURY,SR. S.C VS	// ()
136	D-RPFAM/6464/2026 RPFAM/67/2026	CHANDAN PATI VS	BIBHU PRASAD MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWAR

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137	D-RSA/329/2026 RSA/89/2026	LOVELINA MISHRA CHITRANGADA PRADHAN VS BRIG. SRIKANTA NAIK	ABINASH ROUTRAY VS	Crp/0000216/2022 // A.D.J.,BHUBANESWAR(Khordha) RFA/0000121/2024
138	D-RSA/6914/2026 RSA/90/2026	KALANDI CHARAN NAYAK VS RAMA CHANDRA PADHI	PRAGYAN PARAMITA MOHANTY VS	// DIST.& SESSIONS JUDGE,RAYAGADA(D RFA/0000006/2025
139	D-RSA/29924/2025 RSA/91/2026	P.S.VENKATASWARULU VS DR. K. ARAVIND	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP RFA/0000025/2023
140	D-RSA/51494/2025 RSA/92/2026	RAIPUDI RAJESWARI VS RAIPUDI LOKANATH	ABHILASH MISHRA VS	// PRESIDING OFFICER,O.P.I.D. COURT,BE RFA/0000096/2023
141	D-RVWPET/4953/2026 RVWPET/55/2026	STATE OF ODISHA VS MURALI MOHAN MALLIK	SIBANARAYAN BISWAL,A.S.C VS	// () //
142	D-RVWPET/6915/2026 RVWPET/56/2026	COMMISSIONER CUM SECRETARY OF HOME DEPT. GOVT. OF ODISHA VS BASUDEV PARIDA	DEBENDRA KUMAR SAHOO,A.G.A VS	// () //
143	D-TRP(C)/7460/2026 TRP(C)/51/2026	KHITISWERI KRUPAYA VS ANUPAM SARTHAK	TAPASWINI SINHA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000223/2025
144	D-TRP(C)/7478/2026 TRP(C)/52/2026	SANGITA ROUTRAY VS BIGHNESH RANJAN PATTANAİK	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000054/2026
145	D-WA/6916/2026 WA/321/2026	STATE OF ODISHA VS NIRMALA KUMARI SAHOO	SURYA NARAYAN PATNAİK,A.G.A VS	// () //
146	D-WA/6918/2026 WA/322/2026	STATE OF ODISHA VS GOLEKHA CHANDRA LENKA	SURYA NARAYAN PATNAİK,A.G.A VS	// () //
147	D-WA/6996/2026 WA/323/2026	MANAGING DIRECTOR, AGRICULTURAL PROMOTION AND INVESTMENT CORPORATION, KHORDHA VS RAMESH CHANDRA PANDA	KRISHNA KORNSEN LTD.,KHORDHA VS	// () //

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148	D-WP(C)/7420/2026 WP(C)/6005/2026	ANANTA KAR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
149	D-WP(C)/7463/2026 WP(C)/6006/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
150	D-WP(C)/7457/2026 WP(C)/6007/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
151	D-WP(C)/7464/2026 WP(C)/6008/2026	MEHERS HANDLOOM PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
152	D-WP(C)/6434/2026 WP(C)/6009/2026	BANDANI PATNAIK VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
153	D-WP(C)/7469/2026 WP(C)/6010/2026	SUSHAMA SAHOO VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
154	D-WP(C)/7466/2026 WP(C)/6011/2026	SUMAN SOURAV VS STATE OF ODISHA	DEBKANT MOHANTY VS	// 0 //
155	D-WP(C)/6768/2026 WP(C)/6012/2026	ANIRUDHA PATTNAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
156	D-WP(C)/7467/2026 WP(C)/6013/2026	SAMINA BEHERA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
157	D-WP(C)/7485/2026 WP(C)/6014/2026	ASHOK KUMAR GUPTA VS ASSESSMENT UNIT, INCOME TAX DEPARTMENT, NEW DELHI	KAJAL SAHOO VS	// 0 //
158	D-WP(C)/7549/2026 WP(C)/6015/2026	KALANDI CHARAN NATH VS STATE OF ODISHA	TEJASMAN DASH VS	// 0 //
159	D-WP(C)/7214/2026	M/S LARA CONSTRUCTION, JAGATSINGHPUR	DEBASISH HAZRA	//

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	WP(C)/6016/2026	VS THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, SUNDARGARH	VS	0 //
160	D-WP(C)/7577/2026 WP(C)/6017/2026	M/S.MAA MANGALA CONSTRUCTION, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX(APPEAL).CT AND GST TERRITORIAL RANGE, CUTTACK-II,CUTTACK	ITISHREE TRIPATHY VS	// 0 //
161	D-WP(C)/7566/2026 WP(C)/6018/2026	BASANTA BISWAL VS STATE OF ODISHA	TEJASMAN DASH VS	// 0 //
162	D-WP(C)/7744/2026 WP(C)/6019/2026	ASHISH KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
163	D-WP(C)/7747/2026 WP(C)/6020/2026	BIJAY KUMAR MAHANTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
164	D-WP(C)/7790/2026 WP(C)/6021/2026	SURENDRA GOCHHAYAT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
165	D-WP(C)/7279/2026 WP(C)/6022/2026	BHAGIRATHI SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
166	D-WP(C)/7121/2026 WP(C)/6023/2026	BIPIN BIHARI PANIGRAHI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
167	D-WP(C)/7284/2026 WP(C)/6024/2026	RAJKUMAR SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
168	D-WP(C)/7843/2026 WP(C)/6025/2026	SATYABATI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
169	D-WP(C)/7675/2026 WP(C)/6026/2026	M/S PLUTO PET SHOP VS UCO BANK	ANJAN KUMAR BISWAL VS	// 0 //
170	D-WP(C)/6980/2026 WP(C)/6027/2026	PRAKASH CHEMI VS	SUVASHISH PATTANAIAK VS	// 0

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171	D-WP(C)/7175/2026 WP(C)/6028/2026	STATE OF ODISHA UNION OF INDIA VS PRABIN KUMAR MOHAPATRA	ALOK KUMAR MOHANTY VS	// // 0 //
172	D-WP(C)/7174/2026 WP(C)/6029/2026	GOPAL CHANDRA NEGI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
173	D-WP(C)/6985/2026 WP(C)/6030/2026	PRAKASH CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
174	D-WP(C)/6769/2026 WP(C)/6031/2026	ANIRUDHA PATTNAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
175	D-WP(C)/7764/2026 WP(C)/6032/2026	SOUBHAGYA CHANDRA PRADHAN VS PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, BBSR	SAIBRATA RATH VS	// 0 //
176	D-WP(C)/7402/2026 WP(C)/6033/2026	DEBENDRA KUMAR NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
177	D-WP(C)/6214/2026 WP(C)/6034/2026	JAGABANDHU PRUSTY VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
178	D-WP(C)/6984/2026 WP(C)/6035/2026	PRAKASH CHANDRA CHEMI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
179	D-WP(C)/6745/2026 WP(C)/6036/2026	UDAY KUMAR DEO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
180	D-WP(C)/7226/2026 WP(C)/6037/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR VS BRANCH MANAGER, HDFC BANK, KEONJHAR	SIDHARTHA DAS VS	// 0 //
181	D-WP(C)/7894/2026 WP(C)/6038/2026	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //

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182	D-WP(C)/6449/2026 WP(C)/6039/2026	M/S.MAHA VEER TECHNOCRATS PVT., BHUBANESWAR VS THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0
183	D-WP(C)/6754/2026 WP(C)/6040/2026	SANATAN DEO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0
184	D-WP(C)/5744/2026 WP(C)/6041/2026	RUKMANI MEHETA VS STATE MISSION DIRECTOR, ODISHA LIVELIHOOD MISSION, DEPT. OF MISSION SHAKTI, BHUBANESWAR	SUSANTA KUMAR PRADHAN VS	// 0
185	D-WP(C)/7286/2026 WP(C)/6042/2026	UJALA CHANDRA MALLICK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0
186	D-WP(C)/6736/2026 WP(C)/6043/2026	RAJENDRA KUMAR TRIPATHY VS THE LIFE INSURANCE CORPORATION OF INDIA, MUMBAI	PRAMODA KUMAR DASH VS	// 0
187	D-WP(C)/634/2026 WP(C)/6044/2026	RAJU GOPAL SAHU VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0
188	D-WP(C)/7389/2026 WP(C)/6045/2026	MADHUSUDAN SAHOO VS STATE OF ODISHA	APARESH BHOI VS	// 0
189	D-WP(C)/7217/2026 WP(C)/6046/2026	M/S PANDA ENTERPRISES VS COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	DEBASISH HAZRA VS	// 0
190	D-WP(C)/6743/2026 WP(C)/6047/2026	BALARAM DEO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0
191	D-WP(C)/7390/2026 WP(C)/6048/2026	SAMAR KUMAR ROUT VS STATE OF ODISHA	APARESH BHOI VS	// 0
192	D-WP(C)/7552/2026 WP(C)/6049/2026	KESHABA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0
193	D-WP(C)/7615/2026	KRUSHNA CHANDRA NAYAK	NIRANJAN SAHOO	//

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	WP(C)/6050/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/7489/2026 WP(C)/6051/2026	BIJITA SUBHADRA SATAPATHY VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //
195	D-WP(C)/7303/2026 WP(C)/6052/2026	AJET KHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
196	D-WP(C)/7391/2026 WP(C)/6053/2026	TOSLIMA BIBI VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
197	D-WP(C)/7701/2026 WP(C)/6054/2026	BAISHAKHU KISAN VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
198	D-WP(C)/7695/2026 WP(C)/6055/2026	MANOJ KUMAR PATRI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
199	D-WP(C)/7493/2026 WP(C)/6056/2026	CHANDAN BEHERA VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //
200	D-WP(C)/7616/2026 WP(C)/6057/2026	NIHARIKA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
201	D-WP(C)/7547/2026 WP(C)/6058/2026	SANJUBALA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
202	D-WP(C)/7531/2026 WP(C)/6059/2026	SWARUP KUMAR HARICHANDAN VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
203	D-WP(C)/7812/2026 WP(C)/6060/2026	MANORAMA SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
204	D-WP(C)/7859/2026 WP(C)/6061/2026	KAMDHENU TRADING CO., CHHATTISGARH VS	SATYA SMRUTI MOHANTY VS	// 0

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205	D-WP(C)/7847/2026 WP(C)/6062/2026	UNION OF INDIA KAMALAKANTA PANIGRAHI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// // 0 //
206	D-WP(C)/7864/2026 WP(C)/6063/2026	SURESH KUMAR DALABEHERA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
207	D-WP(C)/7813/2026 WP(C)/6064/2026	SURJYA PRASAD ADHIKARI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
208	D-WP(C)/7674/2026 WP(C)/6065/2026	SRIKANTA KUMAR PAKAL @ SRIKANT PAKAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
209	D-WP(C)/6823/2026 WP(C)/6066/2026	RAJKISHORE SENAPATI VS DIST. MAGISTRATE AND COLLECTOR, PURI	GOPINATH MISHRA VS	// 0 //
210	D-WP(C)/7583/2026 WP(C)/6067/2026	RINA RANI DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
211	D-WP(C)/7448/2026 WP(C)/6068/2026	HATA KISHORE SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
212	D-WP(C)/7450/2026 WP(C)/6069/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
213	D-WP(C)/7077/2026 WP(C)/6070/2026	KAMALINI MALIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
214	D-WP(C)/6856/2026 WP(C)/6071/2026	NIKUNJ AGARWAL VS UNION OF INDIA	ANAND PRAKASH DAS VS	// 0 //
215	D-WP(C)/7880/2026 WP(C)/6072/2026	BIRENDRA KUMAR BISWAL VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //

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216	D-WP(C)/7906/2026 WP(C)/6073/2026	BIRAT CHANDRA DAGARA VS STATE OF ODISHA	SHISHIR KUMAR ROUTRAY VS	// 0 //
217	D-WP(C)/6928/2026 WP(C)/6074/2026	MIR TAFIK VS INSPECTOR GENERAL OF REGISTRATION, ODISHA CUTTACK	AMBIKA PRASAD RAY VS	// 0 //
218	D-WP(C)/8007/2026 WP(C)/6075/2026	GOURANGA CHARAN SAHOO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
219	D-WP(C)/7252/2026 WP(C)/6076/2026	TAPAS BHANJAN BARIK VS EXE. ENGINEER (ELECT) CUM DISCIPLINARY AUTHORITY CENTRAL ELECTRICAL DIVISION(CED) TPNODL, BALASORE	BASUDEV BARIK VS	// 0 //
220	D-WP(C)/8045/2026 WP(C)/6077/2026	DEBADATTA MUDULI VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
221	D-WP(C)/7638/2026 WP(C)/6078/2026	SIDDHANT MISHRA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
222	D-WP(C)/7128/2026 WP(C)/6079/2026	RABINDRA KUMAR SAHOO VS THE ASSISTANT COMMISSIONER, CT AND GST	UPASANA BAL VS	// 0 //
223	D-WP(C)/7700/2026 WP(C)/6080/2026	PRAKASH NAHAK VS BANKING OMBUDSMAN, RBI, BHUBANESWAR	SARADA DASH VS	// 0 //
224	D-WP(C)/7553/2026 WP(C)/6081/2026	PRAFULLA CHANDRA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
225	D-WP(C)/7979/2026 WP(C)/6082/2026	SATYAKANTA DAS VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
226	D-WP(C)/7893/2026 WP(C)/6083/2026	PRADIP KUMAR DORA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
227	D-WP(C)/7646/2026	M/S FALCON REAL ESTATE (P) LTD, BHUBANESWAR	SASWATI SOUMYA SAHU	//

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	WP(C)/6084/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7555/2026 WP(C)/6085/2026	ROURKELA SENIOR NURSING COLLEGE, BARGARH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
229	D-WP(C)/7656/2026 WP(C)/6086/2026	M/S FALCON REAL ESTATE (P) LTD, BHUBANESWAR VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	// 0 //
230	D-WP(C)/7221/2026 WP(C)/6087/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR VS BRANCH MANAGER, AXIS BANK, KEONJHAR	SIDHARTHA DAS VS	// 0 //
231	D-WP(C)/7739/2026 WP(C)/6088/2026	SUSHANTA SEKHAR BANCHHOR VS THE STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
232	D-WP(C)/7731/2026 WP(C)/6089/2026	AMIT SHARMA VS DISTRICT SUB-REGISTRAR, SAMBALPUR	SAURAV SUMAN BHUYAN VS	// 0 //
233	D-WP(C)/7456/2026 WP(C)/6090/2026	SWARUP SEKHAR JEE VS STATE OF ODISHA	DEBKANT MOHANTY VS	// 0 //
234	D-WP(C)/7179/2026 WP(C)/6091/2026	PARBATI MINIKA @ PARVATI MINIKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
235	D-WP(C)/7110/2026 WP(C)/6092/2026	SHIBA MURMU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
236	D-WP(C)/7867/2026 WP(C)/6093/2026	DINESH BARLA VS STATE BANK OF INDIA, SUNDARGARH	LUCKY MOHANTY VS	// 0 //
237	D-WP(C)/7350/2026 WP(C)/6094/2026	DEBENDRA KUMAR JENA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
238	D-WP(C)/8074/2026 WP(C)/6095/2026	SIBA NARAYAN PRADHAN VS	BIDESH RANJAN BEHERA VS	// 0

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239	D-WP(C)/6974/2026 WP(C)/6096/2026	STATE OF ODISHA DR.PITHA MURMU VS	BHOJRAJ SETH VS	// // ()
240	D-WP(C)/7455/2026 WP(C)/6097/2026	STATE OF ODISHA SIBA SINDRIYA VS	ATUL TRIPATHY VS	// // ()
241	D-WP(C)/7458/2026 WP(C)/6098/2026	STATE OF ODISHA RUPA RAI VS	NIRANJAN LENKA VS	// // ()
242	D-WP(C)/8072/2026 WP(C)/6099/2026	STATE OF ODISHA SUSHANT KUMAR SAHU VS	DEEPALI MAHAPATRA VS	// // ()
243	D-WP(C)/7517/2026 WP(C)/6100/2026	UNION OF INDIA RANGALATA NAYAK VS	VIVEKANANDA JENA VS	// // ()
244	D-WP(C)/7823/2026 WP(C)/6101/2026	STATE OF ODISHA M/S MAA VAISHNO DEVI CONSTRUCTON VS	KANANBALA ROY CHOUDHURY VS	// // ()
245	D-WP(C)/7886/2026 WP(C)/6102/2026	STATE OF ODISHA GATIKRISHNA BEHERA VS	SAMEER KUMAR DAS VS	// // ()
246	D-WP(C)/7256/2026 WP(C)/6103/2026	STATE OF ODISHA PRASANTA KUMAR ROUT VS	SOUBHAGYA KUMAR DASH VS	// // ()
247	D-WP(C)/7345/2026 WP(C)/6104/2026	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	VS	// // ()
248	D-WP(C)/6588/2026 WP(C)/6105/2026	STATE OF ODISHA MINA KUMARI SWAIN @ SAMANTRAY VS	SUBHASIS MOHAPATRA VS	// // ()
249	D-WP(C)/7982/2026 WP(C)/6106/2026	STATE OF ODISHA SRI SRI RADHAKRISHNA AND SRI SRI HANUMAN MAHAPRAVU, GANJAM VS ADDL. ASST. ENDOWMENT COMMNR., BERHAMPUR	SUBHADUTTA ROURTRAY VS	// // ()

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250	D-WP(C)/7963/2026 WP(C)/6107/2026	GOPAL AROMATIC PRIVATE LIMITED, CUTTACK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
251	D-WP(C)/8034/2026 WP(C)/6108/2026	MALAYA CHARAN PARIDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/7338/2026 WP(C)/6109/2026	MD. MUSTAQUE VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
253	D-WP(C)/7385/2026 WP(C)/6110/2026	SK ANISURE VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
254	D-WP(C)/7343/2026 WP(C)/6111/2026	DUSMANTA MOHAPATRA VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
255	D-WP(C)/7380/2026 WP(C)/6112/2026	BRUNDABAN PANDA VS SUB REGISTRAR, HATADIHI, KEONJHAR	SATYABADI MANTRY VS	// 0 //
256	D-WP(C)/7612/2026 WP(C)/6113/2026	ACHYUTANANDA DEY VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
257	D-WP(C)/7388/2026 WP(C)/6114/2026	DOLAGOBINDA PANDA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
258	D-WP(C)/7471/2026 WP(C)/6115/2026	ABHIMANYU JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
259	D-WP(C)/7703/2026 WP(C)/6116/2026	AMIR KUMAR PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
260	D-WP(C)/7341/2026 WP(C)/6117/2026	BISWANATH SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
261	D-WP(C)/7369/2026	RANGALATA BEHERA	BISWAJIT MOHAPATRA	//

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	WP(C)/6118/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7474/2026 WP(C)/6119/2026	JHARANA PATI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
263	D-WP(C)/7757/2026 WP(C)/6120/2026	JANAKI BALLAV PATTANAİK VS AUTHORISED OFFICER, STATE BANK OF INDIA, SARB BRANCH,BBSR	NALINI KANTA DASH VS	// 0 //
264	D-WP(C)/8113/2026 WP(C)/6121/2026	RAMESWARI PANIGRAHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/7959/2026 WP(C)/6122/2026	GANGADHAR MALİK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
266	D-WP(C)/7342/2026 WP(C)/6123/2026	SANDEEP ACHARYA VS STATE OF ODISHA	DHULESWAR CHOUDHURY VS	// 0 //
267	D-WP(C)/8070/2026 WP(C)/6124/2026	ORISSA SPINNING MILLS LTD., KOLKATA VS ORISSA STATE FINANCIAL CORPORTION, BBSR	CHINMAY CHOUDHURY VS	// 0 //
268	D-WP(C)/7938/2026 WP(C)/6125/2026	SAMBIT NAYAK VS PARIMITA MOHANTY	PRADIPTA VARMA VS	// 0 //
269	D-WP(C)/7617/2026 WP(C)/6126/2026	SUKANTI BADHEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
270	D-WP(C)/7787/2026 WP(C)/6127/2026	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
271	D-WP(C)/7800/2026 WP(C)/6128/2026	SUBASH CHANDRA KHUNTIA VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	// 0 //
272	D-WP(C)/7468/2026 WP(C)/6129/2026	KIRTI SUNDAR DAS VS	PRADIPTA KISHORE BHUYAN VS	// 0

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273	D-WP(C)/2898/2026 WP(C)/6130/2026	VICE CHANCELLER, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHORDHA GOURANGA CHARAN PANDA VS EXECUTIVE ENGINEER (MARSHAGHAI) TPCODL, KENDRAPARA	BHUBANESWAR DASH VS	// // ()
274	D-WP(C)/7506/2026 WP(C)/6131/2026	GAYATRI ROUT VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
275	D-WP(C)/5296/2026 WP(C)/6132/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
276	D-WP(C)/8066/2026 WP(C)/6133/2026	M/S MAKARDHWAJ BISWAL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, BHUBANESWAR	DILLIP KUMAR SAHOO VS	// () //
277	D-WP(C)/7527/2026 WP(C)/6134/2026	KISHORE CHANDRA BHOI VS STATE OF ORISSA	SUSANTA KUMAR NAYAK VS	// () //
278	D-WPCRL/4276/2026 WPCRL/18/2026	RENUBALA PARIDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /423 /2025 () //
279	D-WPCRL/5171/2026 WPCRL/19/2026	CHHABI NAIK VS STATE OF ODISHA	JAYANTI NAIK VS	TIGIRIA /272 /2025 () //
280	D-ABLAPL/5344/2026 ABLAPL/2361/2026	BIJAY DAS VS STATE OF ODISHA	DIPTIREKHA NANDA VS	REMUNA /32 /2026 () //
281	D-ABLAPL/5391/2026 ABLAPL/2362/2026	SUBHAM JENA @ TITA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	ITAMATI /82 /2025 () //
282	D-ABLAPL/5416/2026 ABLAPL/2363/2026	SUDHAKAR DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //
283	D-ABLAPL/4920/2026 ABLAPL/2364/2026	SANJAY NARAYAN HOWLADER @ SANJAY HOWLADER @ SANJAY HOWLDAR VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	MALKANGIRI /56 /2026 () //

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284	D-ABLAPL/5449/2026 ABLAPL/2365/2026	PRASAN KUMAR BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	JATNI P.S. /394 /2018 () //
285	D-ABLAPL/5227/2026 ABLAPL/2366/2026	BIKALA CHARAN SAHOO VS STATE OF ODISHA	BIJAYANANDA DASH VS	BANKI /72 /2026 () //
286	D-ABLAPL/5474/2026 ABLAPL/2367/2026	DINABANDHU SAHU VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /14 /2019 () //
287	D-ABLAPL/5410/2026 ABLAPL/2368/2026	MOHAN @ MOHANA DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //
288	D-ABLAPL/5491/2026 ABLAPL/2369/2026	BHOLA TARAI @ PRASAD TARAI VS STATE OF ODISHA	ANUPAM DASH VS	GRAM GANJAM /29 /2026 () //
289	D-ABLAPL/5493/2026 ABLAPL/2370/2026	SUBASH JENA @ SUBASW JENA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /99 /2026 () //
290	D-ABLAPL/5413/2026 ABLAPL/2371/2026	PARSHU DEHURY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	DHENKANAL SADAR /39 /2026 () //
291	D-ABLAPL/5500/2026 ABLAPL/2372/2026	RAKESH KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /44 /2026 () //
292	D-ABLAPL/5451/2026 ABLAPL/2373/2026	BISWA @ BISWAJIT MAHALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /389 /2025 () //
293	D-ABLAPL/5501/2026 ABLAPL/2374/2026	NEWTAN DIGAL @ NEUTON DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /424 /2025 () //
294	D-ABLAPL/5455/2026 ABLAPL/2375/2026	BIKRAM BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /269 /2025 () //
295	D-ABLAPL/5456/2026	RAJESH SETHI @ RAJA	SANJIT MISHRA	SATYABADI /38 /2026

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	ABLAPL/2376/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/5506/2026 ABLAPL/2377/2026	MARIA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /424 /2025 () //
297	D-ABLAPL/5536/2026 ABLAPL/2378/2026	DHANESWAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /706 /2025 () //
298	D-ABLAPL/5468/2026 ABLAPL/2379/2026	RAMBHA MEHER @ RAMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /63 /2023 () //
299	D-ABLAPL/5564/2026 ABLAPL/2380/2026	SIDHARTHA CHOUDHURY VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	/ /0 () //
300	D-ABLAPL/5473/2026 ABLAPL/2381/2026	PREMANSU CHAND VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BHUBANESWAR VIGILANCE /15 /2022 () //
301	D-ABLAPL/5566/2026 ABLAPL/2382/2026	RABIN SAHIS @ RABINDRA KU. SAHIS VS STATE OF ODISHA	DIPTIREKHA NANDA VS	NAWAPARA /41 /2025 () //
302	D-ABLAPL/5516/2026 ABLAPL/2383/2026	CHAITANYA NAYAK @ NAIK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	BOUDH /215 /2025 () //
303	D-ABLAPL/5568/2026 ABLAPL/2384/2026	DEBASIS DASH @ DEBASISH DAS @ MUSA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHARABEL NAGAR P.S. /278 /2025 () //
304	D-ABLAPL/5534/2026 ABLAPL/2385/2026	AKHUN BEHERA @ BAPINA @ PRADEEP BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHADRAK TOWN /122 /2026 () //
305	D-ABLAPL/5559/2026 ABLAPL/2386/2026	NIRMAL CHANDRA PATRA VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /36 /2026 () //
306	D-ABLAPL/5159/2026 ABLAPL/2387/2026	RATNAKAR SETHY VS	BIDESHI KUMAR GHADAI VS	DERABIS /97 /2025 ()

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307	D-ABLAPL/5560/2026 ABLAPL/2388/2026	STATE OF ODISHA SIBA PRASAD MAHARANA VS	LALITENDU BHUYAN VS	// ANANDAPUR /36 /2026 ()
308	D-ABLAPL/4087/2026 ABLAPL/2389/2026	STATE OF ODISHA BIKRAM KESHARI KHATEI VS	AMITAV TRIPATHY VS	// MAHILA (BERHAMPUR) /134 /2025 ()
309	D-ABLAPL/5223/2026 ABLAPL/2390/2026	STATE OF ODISHA GOURAB KUMAR DAS VS	BIBHUTI BHUSAN SWAIN VS	// / /0 ()
310	D-ABLAPL/5242/2026 ABLAPL/2391/2026	STATE OF ODISHA(VIG.) DILLIP PRADHAN @ DILLIP KUMAR PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// JODAPADAR /13 /2026 ()
311	D-ABLAPL/5519/2026 ABLAPL/2392/2026	STATE OF ODISHA RAHUL PARMAR VS	MANOJ KUMAR PANDA VS	// RAJGANGPUR /495 /2025 ()
312	D-ABLAPL/5325/2026 ABLAPL/2393/2026	STATE OF ODISHA BHOLA BACHHAR VS	ASHOK KUMAR BEHERA (3) VS	// MOTU /14 /2026 ()
313	D-ABLAPL/5527/2026 ABLAPL/2394/2026	STATE OF ODISHA SUJIT NAYAK @ SUJIT KUMAR NAYAK VS	TARA PRASAD MOHAPATRA VS	// KANAS /253 /2025 ()
314	D-ABLAPL/5521/2026 ABLAPL/2395/2026	STATE OF ODISHA BICHITRANANDA @ BICHITRANAND ROUTARAY @ BICHITRA ROUTRAY VS	AKSHAYA KUMAR SUBUDHI VS	// S.P.(CID-CRL),CUTTACK /9 /2021 ()
315	D-ABLAPL/5530/2026 ABLAPL/2396/2026	STATE OF ODISHA AJAYA KUMAR PATRA VS	TARA PRASAD MOHAPATRA VS	// TALABANIA /250 /2025 ()
316	D-ABLAPL/5701/2026 ABLAPL/2397/2026	STATE OF ODISHA PRADEEP KUMAR MOHAPATRA VS	RABI NARAYAN PANDA VS	// BHADRAK TOWN /89 /2026 ()
317	D-ABLAPL/3502/2026 ABLAPL/2398/2026	STATE OF ODISHA KANHU @ KAHNU CHARAN PALTASINGH VS	ASIT KUMAR JENA VS	// BRAHMAGIRI /19 /2026 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/5443/2026 ABLAPL/2399/2026	PURUSOTTAM NAYAK VS STATE OF ODISHA	SUCHISMITA DASH VS	HARICHANDANPUR /130 /2025 () //
319	D-ABLAPL/5632/2026 ABLAPL/2400/2026	JYOTI PRAKASH SAMANTA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	SAHID NAGAR P.S. /558 /2025 () //
320	D-ABLAPL/5060/2026 ABLAPL/2401/2026	MONAJ SINGH @ MANOJ KUMAR SINGH VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /102 /2025 () //
321	D-ABLAPL/5633/2026 ABLAPL/2402/2026	MANISHA SENAPATI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	GANIA /15 /2026 () //
322	D-ABLAPL/5226/2026 ABLAPL/2403/2026	SUDHANSU MOHANTY @ DON VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	AIR FIELD P.S. /283 /2025 () //
323	D-ABLAPL/5463/2026 ABLAPL/2404/2026	AJAYA KUMAR BARIK VS STATE OF ODISHA	DEBASIS SAHOO VS	GHATAGAON /30 /2026 () //
324	D-ABLAPL/5507/2026 ABLAPL/2405/2026	KHIROD CHANDRA TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 () //
325	D-ABLAPL/3811/2026 ABLAPL/2406/2026	SHIBA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR RATHA VS	PURI SADAR /491 /2025 () //
326	D-ABLAPL/5241/2026 ABLAPL/2407/2026	MANASHA RANJAN TRIPATHY VS STATE OF ODISHA	JAYADEBA BEHERA VS	TIHIDI /40 /2026 () //
327	D-ABLAPL/4161/2026 ABLAPL/2408/2026	TAPAN SAHOO VS STATE OF ODISHA	DEEPAK KUMAR RATHA VS	PURI SADAR /491 /2025 () //
328	D-ABLAPL/5562/2026 ABLAPL/2409/2026	RAMAKRUSHNA BERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BASTA /509 /2025 () //
329	D-ABLAPL/5666/2026	SUDIPT DASH @ SUDIPTA DASH @ SUDIP DASH	AMULYA RATNA PANDA	DASARATHPUR /15 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2410/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5567/2026 ABLAPL/2411/2026	PRASANTA KUMAR SAHU VS UNION OF INDIA (RAILWAY)	MANAS KUMAR CHAND VS	//0 S.D.J.M.,BERHAMPUR(Ganjam)
331	D-ABLAPL/5668/2026 ABLAPL/2412/2026	PRIYABRATA GARANAYAK VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	2(C)CC/0000014/2025 //0 ()
332	D-ABLAPL/5670/2026 ABLAPL/2413/2026	DEBENDRA SAHU @ BIKRAM SAHU @ TARUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /38 /1994 ()
333	D-ABLAPL/5570/2026 ABLAPL/2414/2026	LINGARAJ SABAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BHAWANIPATNA SADAR /28 /2026 ()
334	D-ABLAPL/5634/2026 ABLAPL/2415/2026	KEDAR MANDAL @ MONDAL VS STATE OF ODISHA	PARSURAM PANDA VS	JALESWAR /92 /2026 ()
335	D-ABLAPL/5672/2026 ABLAPL/2416/2026	SAILENDRA KUMAR AGARWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /279 /2025 ()
336	D-ABLAPL/5238/2026 ABLAPL/2417/2026	R ROHITA DORA VS STATE OF ODISHA	SHYAM SUNDAR TRIPATHY VS	NACHUNI /111 /2025 ()
337	D-ABLAPL/5364/2026 ABLAPL/2418/2026	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /66 /2026 ()
338	D-ABLAPL/5638/2026 ABLAPL/2419/2026	RAJA JENA @ JYOTI RANJAN JENA VS STATE OF ODISHA	PARSURAM PANDA VS	BHANDARIPOKHARI /511 /2025 ()
339	D-ABLAPL/5707/2026 ABLAPL/2420/2026	BANI @ KISHORE KUMAR MALLICK VS STATE OF ODISHA	ARUPA NANDA DAS VS	BALIPATNA /195 /2015 ()